

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

56. IA (Companies. Act)/42/2022 in CP/1229(MB)2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

NAME OF THE PARTIES: Mr. Ravindra Raghunath Rothe V/s
Warade Packtech Private Limited
IN THE MATTER OF
Ravindra Raghunath Rothe & Anr.
V/s
Warade Packtech Pvt. Ltd. & Ors

APPEARANCE :

FOR THE APPLICANT

: Adv. Himanshu Advant

FOR THE RESPONDENT

: None present

Section: 242(4) u/s 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.02.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

01.12.2022
ANKIT

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)